NATIONAL COMPANY <u>MA</u>W TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No 222/201	-	Admission	252(3)	Aseem Hospitality Private Limited Vs ROC
No.222/201 7				

1. SATI. P. FOHOU SST Cegal Advoca & petition.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. Employee from ROC Office is present. Counsel for ROC has filed report. List it for orders on 17.01.2018.

Member (T)

Member (J)